

की कोई परिभाषा की गई या नहीं की गई ? दूसरी बात यह है कि अभी चव्हाण साहब ने कहा कि माइनारिटी कम्युनिटीज हैं, तो माइनारिटी कम्युनिटीज का जब वह जिक्र करते हैं तो क्या उनका तात्पर्य धार्मिक माइनारिटीज से है या राजनैतिक माइनारिटीज से है ?

श्री विद्याचरण शुक्ल : जहां तक संप्रदायवाद की परिभाषा का सवाल है, इस नेशनल इन्टी-ग्रेशन काउन्सिल में उसके बारे में कोई ऐसी परिभाषा निर्धारित नहीं की गई, पर जब अल्पसंख्यकों की बात होती है तो वह धार्मिक अल्पसंख्यकों की बात होती है, राजनैतिक अल्पसंख्यकों की बात नहीं है।

MR. CHAIRMAN: The Question Hour is over.

## WRITTEN ANSWERS TO QUESTIONS

### ABOLITION OF PRIVY PURSES

- \*65. SHRI K. DAMODARAN :  
 SHRI BALACHANDRA MENON :  
 SHRI M. V. BHADRAM :  
 SHRI M. P. BHARGAVA :  
 SHRI ARJUN ARORA :  
 SHRI KRISHAN KANT :  
 SHRI B. D. KHOBARAGADE :  
 SARDAR RAM SINGH :  
 SHRI LOKANATH MISRA :  
 SHRI S. S. MARISWAMY :  
 DR. (MRS.) MANGLADEVI TALWAR :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether he held further talks with the representatives of the erst-while princes on the proposal of abolishing the privy purses and other privileges of the ex-rulers ;

(b) if so, what was the outcome of the talks ;

(c) whether any scheme has been drawn up for the abolition of privy purses ; and

(d) if so, whether any target date has been fixed for the purpose ?

THE MINISTER OF HOME AFFAIRS (SHRI Y. B. CHAVAN) : (a) Yes, Sir,

(b) At the last meeting on 29th May, 1968, it was represented on behalf of the

Rulers that they would urge Government to reconsider their decision to abolish the privy purses and privileges and they said that they would send a further note to Government. As the Rulers' point of view was already known and it was not clear when the further note would be sent, Government did not make any commitment to wait for the note.

(c) and (d) There is no target date but some proposals for legislation and transitional arrangements are under examination, and it is proposed to have discussions with representatives of the Rulers about these arrangements before taking the final step.

### दिल्ली के अध्यापकों की मांगें

\*66. श्री राम सहाय : क्या शिक्षा मंत्री 8 मई, 1968 को राज्य सभा में तारांकित प्रश्न संख्या 238 के दिए गए उत्तर को देखेंगे और यह बताने की कृपा करेंगे कि क्या अध्यापकों की अन्य दो मांगों जिन पर दिल्ली प्रशासन तथा स्थानीय निकायों द्वारा विचार किया जाना था, उन्होंने विचार कर लिया है और यदि हां तो क्या कोई स्वीकृत निर्णय हो गया है ?

### †[DEMAND OF DELHI TEACHERS

\*66. SHRI RAM SAHAI : Will the Minister of EDUCATION be pleased to refer to the answer to Starred Question No. 238 given in the Rajya Sabha on the 8th May, 1968 and state whether the other two demands of the teachers which were to be considered by the Delhi Administration and the local bodies, have since been considered and an agreed decision arrived at ?]

शिक्षा मंत्रालय में राज्य मंत्री (श्री भागवत झा आजाद) : यह मामला अभी तक संबंधित संस्थाओं के विचाराधीन है।

†[THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION (SHRI BHAGWAT JHA AZAD) : The matter is still under consideration of the different bodies concerned.]

### ARC RECOMMENDATION ON STRENGTH AND PATTERN OF GOVERNMENT

- \*67. PROF. SHANTILAL KOTHARI :  
 SHRI R. P. KHAITAN :

Will the Minister of HOME AFFAIRS be pleased to state :

†[ ] English translation.